

SL. No.15

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

**CORAM: SHRI. RAJEEV BHARDWAJ – HON’BLE MEMBER (J)
CORAM: SHRI. SANJAY PURI - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1719/2023 in Company Petition IB//132/2023
NAME OF THE COMPANY	SWG Consumers Care Ltd
NAME OF THE PETITIONER(S)	Olam Food Ingredients Pvt Ltd
NAME OF THE RESPONDENT(S)	SWG Consumers Care Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/1719/2023

Present: Ld. Counsel Mr. Dama N Sai Chand for the Applicant.
Ld. Counsel Mr. Sharman Sinha for the Respondent.

Both parties jointly filed a withdrawal memo. In view of the facts and circumstances mentioned in the application, the petition is dismissed as withdrawn and the application is allowed and disposed of.

As per the clause D of the terms and conditions set out in the application, the Demand Draft for Rs.1,09,55,415.00 has been handed over today by the Respondents to the Counsel for the Petitioner before this Tribunal.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)